

AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No Sir. There is no proposal to have either Metro or light metro for the new capital Amravati in Andhra Pradesh.

(b) and (c) Questions do not arise.

Practice of segregation of waste at source

681. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government had initiated any action to ensure that all Urban Local Bodies are practicing segregation of waste at source;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any Urban Local Body has expressed any hardships/procedural difficulty/impracticability for this practice; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Ministry of Housing and Urban Affairs, Government of India launched Swachh Bharat Mission for Urban areas on 2.10.2014 with one of the main objective of segregation of waste at source.

(d) and (e) There are certain challenges in practice of segregation of waste at source including mass behaviour changes, capacity constraints of Urban Local Bodies (ULBs), procurement of equipments etc. The Government of India has taken various steps to address these challenges including Viability Gap funding upto 35% of the project cost, behaviour change communication, capacity building of Municipalities, Model Request for Proposals (RFP), listing of equipments in the GeM Portal etc.

Extension of PMAY to private houses

682. SHRIT. G. VENKATESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has decided to extend PMAY to private houses and if so, the details thereof; and

(b) whether the said subsidy is also applicable to individuals along with the houses constructed by developers on private land and if so, the details thereof?